Filing dated 22.11.2024

		Filing dated 22.11.2024																	
SI.	Date of Receipt of Claim	Name of the Financial Creditor	Nature of Creditors	Nature of Transaction		Interest Amount Claimed (₹)	Total Amount Claimed	Amount Admitted (₹) as on 20.12.2023	Rejected	Under Verification	Status	Remarks by IRP	Remarks by RP	Action to be taken as per Discussion 20.12.2023	Email Id	Mobile No.	PAN	Address of the Financial Creditor	% of Total
1	16-Jun-23	HDFC Bank Limited	Secured Creditor	Cash Credit, BBG-WC Term Loan (84827833), BBG-WC Term Loan (85004459), BBG WC Term Loan (9322440), Bank Gurantee	i- 18,83,79,180.27	0.00	18,83,79,180.27	18,83,79,180.27		0.00	Admitted		Break up of Inetrest and Principal is not provided Loan statements matchinhg closing balance not provided	Fully Admitted	sandeep.saxena@hdfcbank.com		AAACH2702H	HDFC Bank Ltd, Department fro Special Operations, H.No: 6-3-246 & 6-3-244/A, 3rd Floor, Desk No. 0196, Roxana Palldium, Road No. 1, Banjara Hills, (Besides Virinchi Hospital), Hyderabad - 500034	d 28.30%
2	18-Jun-23	Chennamaneni Mithun Chand	Unsecured Financial Creditor	Unsecured loan	12,33,31,116.00	1,38,55,894.00	13,71,87,010.00	12,33,31,116.00	1,38,55,894.00	0.00	Admitted	1. Bank statement for payments is not provided. 2. Receipt for confirmations by thr director is not given on the letterheads of the Company. 3. No calculation for interest has been provided. 4. There is a clause in the loan agreement that if the interest is not paid in any quarter, the agreement gets terminated after 7 days. When the agreement gets terminated, the payments cannot be given based on that agreement. For the first quarter ended Sep 2022, the interest is not paid and accordingly the agreement got terminated. Afterwards, from October 2022 % 9.47 crores has been given, which are not sper that agreement and or any other agreement and hence the amount mentioned above cannot be accepted.	3) As per clause D of the loan agreement Point on 3, if borrower defaults in repayment of interest for 1 quarter, the same shall be considered as default and if default is not rectified within 7 days from date of default the agreement stands terminated. 4) As per the ledger provided by the claimant, 1st Qur end on Sep-2022 till that date Rs 2.86 Crores already disbursed so interest was due but not paid still remaining funds were disbursed which		mithun@kaveriseeds.in		AFRPC8969E	17-1-13/8, Saidabad, Santhosh Nagar Colony, Hyderabad - 500059	18.53%
3	19-Jun-23	Bajaj Finance Limited, Somajiguda	Secured Creditor	Short Term Revolving Loan	11,20,27,605.00	15,96,957.00	11,36,24,562.00	11,36,24,562.00	-	0.00	Admitted		Break up loan statements not provided only Form C found Interest calculation sheet and Hypothecation deed pending	Fully Admitted	aravind.m@bajajfinserv.in nitesh.agrawal@bajajfinserv.in haridasan.evk@bajajfinserv.in rajesh.rathore@bajajfinserv.in	9640530903 9930014799 7045258743 7769005533		4th Floor, 6-3-891 & 892, The Belvedere, Somajguda, Raj Bhavan Road, Hyderabad - 500082 4th Floor, Bajaj Finserv, Corporate Office, Off. Pune - Ahmed Nagar Road, Viman Nagar, Pune - 411014	17.07%
4	17-Jun-23	ICICI Bank	Secured Creditor	Cash Credit Corporate Loan	7,30,69,068.07	6,81,406.03	7,37,50,474.10	7,37,50,474.10	-	0.00	Admitted		1) Interest is charged till April 2023 in the Ioan statement and there is some repayment also colored in the Ioan is for May-2023 only till date of CIRP	Fully Admitted	sridhar.i@icicibank.com y.sriramkumar@icicibank.com ravindra.kondi@icicibank.com	7358394915 9959500579	AAACI1195H	ICICI Bank Ltd, ICICI Bank Towers, 4th Floor, North Wing, Tower-2, Plot No. 12, Nanakramguda, Financial District, Gachibowli, Hyderabad - 500032, Telangana. ICICI Bank Ltd., ICICI Bank Tower, Near Chabli Circle, Old Padra Road, Vadodara - 390007, Gujarat	11.08%
5	16-Jun-23	SRR Agro Food Supplement (Syed Razauddin)	Unsecured/ Operational Creditor	Unsecured loan	2,62,32,500.00	0.00	2,62,32,500.00	2,62,32,500.00		0.00	Admitted	Amount claimed is incorrect. Loan isgiven for ₹ 2.75 crores, against there is no receipt. However, the amount claimed is less than ₹ 2.75 crores including interest. **There is a receipt of ₹ 60 lakhs in the bank statement SRR Agro but, the amount is towards supply of coal as per the ledger statment submitted by them.		As per Audited Fianncials Usnecrued Loan is shown 1.75 Crores in FY 2021-2022 and balance is as per Provisional hence admitting full prinicpal amount	sdraza 37.@gmail.com		CQHPS2383D	8-14-115, Koppula vari Street, Winchipeta, Vijayawada, Andhra pradesh, 520001	3.94%
6	16-Jun-23	R K Distilleries Private Limited	Unsecured Financial Creditor	Inter Corporate Deposit	2,00,00,000.00	44,80,000.00	2,44,80,000.00	2,44,80,000.00		0.00	Admitted		Ledger required Interest Calculation required	Fully Admitted	asb@baggagroup.co.in			Heritage Fresh Building, 5th Floor, Road No. 14, Banjara Hills, Hyderabad - 500034	3.68%
7	16-Jun-23	Kalva Akhil	Unsecured Financial Creditor	Unsecured loan	1,90,00,000.00	0.00	1,90,00,000.00	1,84,50,010.00	5,49,990.00	0.00	Admitted	2 Loan agreements are provided in support of the claim. 1. In the first agreement dated 17th December 2022, the lender annex is 9 Shir Shankar and amount is of ₹.26 rores and in the next page, the lender name was written as Kalva Akhil. 2. In the 2nd loan agreement provided dated 26th April 2023, the amount is of ₹.2 crores, where there are many names have been mentioned as the lenders out of which one name is Kalva Akhil. This ₹.190 croes is over a period of time from 03rd October 2020 to 12th April 2023.	per Bank statement and loan agreement dated 26.04.2023 2) The amount claimed as per loan agreement dated 17.12.2020 there is no mention of Kalva	adding the same	kalvaskhil Egmail.com		CBJPK1530R	3-1-73/2, Kodangal Road, Yashodha Nagar, Indira Chowk, Tandur, Ranga Reddy, Tandur- 501141.	- 2.77%
8	17-Jun-23	Tippaluru Siva Sankar Reddy	Unsecured Financial Creditor	Unsecured loan	45,00,000.00	1,40,38,798.00	1,85,38,798.00	45,00,000.00	1,40,38,798.00	0.00	Rejected	Amounts are prior to Nov 2019. Beyond the limitation period.	Amount admitted as per Audited Financials, there is no agremeent for Inetrest calculation hence rejected also there is debt acknowledgmeent by Nadhi Director for repayment of Ioan hence only taking principal amount. No Income tax return submitted.	Amount admitted as per Audited Financials, there is no agremeent for Inetrest calculation hence rejected also there is debt acknowledgmeent by Nadhi Director for repayment of loan hence only taking principal amount. No Income tax return submitted.	tippalurusivasankar@gmail.com		ABFPT4400K	50/760-A 115-SF-206, Gayathri Estate, Near Satya Marayana Temple, Gayathri Towers, Kurnool, Kurnool KNL _ Camp B, Andhra Pradesh - 518002	0.68%
9	11-Nov-24	Nalamalapu Pramod Reddy	Unsecured Financial Creditor	Assignment of debt by SCIL Capital India Ltd	1,71,11,311.00		1,71,11,311.00	1,71,11,311.00	-	0.00	Admitted		Assignment Deed between SCIL Capital India Ltd and Mr N Pramod Reddy - debt assignment in favour of Mr N Pramod Reddy	Fully Admitted	pramodreddy55555@gmalcom			8005,Geetham Pride, Kudlu Road, HSR Layout, Benguluru - 560068	2.57%
10	17-Jun-23	Shanti Devi Global EXIM Pvt Ltd	Unsecured Financial Creditor	Unsecured loan	1,50,00,000.00	0.00	1,50,00,000.00	1,50,00,000.00	-	0.00	Admitted		1) As per loan agreement Rs 1.50 Crores is paid with interest of 24% per annum 2) As per agreement Rs 2 lacs late fees to be paid for each year it is left unpaid	1.50 cRores as per bank statement hence full claim can be admitted Interest not calculated as per books	shantiexim12345@gmail.com		AAVCS0635B	H. No: 1-2-412/20, Flat No. 502, Reliance Jaya Tower, Gagan Mahal, Himayath Nagar, Hyderabad - 500029	2.25%
11	17-Jun-23	Nageshwar Reddy Vallampalli	Unsecured Financial Creditor	Unsecured loan	1,06,88,014.00		1,06,88,014.00	0.00	1,06,88,014.00	0.00	Rejected	No Loan Agreement and Promisory notes are in 2019	There is no loan agreement available, and payment shown in bank statement is Rs 48 lacs on 08-Feb-2019.	No Loan agreement not found in books of accounts nor in Audited Financials hence rejected	nagesh.rv@gmail.com			H.No: 44-16/G/34, Flat No. 301, Sri Latha Mansion, SBI Colony, Sharada Nagar, Kurnool. Andhra Pradesh - 518004	0.00%

12	16-Jun-23	Kalva Sudhakar	Unsecured Financial Creditor	Unsecured loan	1,05,00,000.00		1,05,00,000.00	82,50,000.00	22,50,000.00	0.00	Admitted	2 Loan agreements are provided in support of the claim. 1. In the first agreement dated 17th December 2022, the lender name is 9 Shiv Shankar and amount is of 8 2.61 crores and in the next page, the lender name was written as Kalva Akhil. 2. In the 2nd loan agreement provided dated 26th April 2023, the amount is of 8 2 crores, where there are many names have been mentioned as the lenders out of which one name is Kalva Akhil. This \$ 1.90 croes is over a period of time from 03rd October 2020 to 12th April 2023.	verified only Rs 30 lakhs is paid by Kalva Sudharkar as per Bank statement and loan agreement dated 26.04.2023 2) The amount claimed as per loan agreement	As per Audited Financials Loan o/s of 82:50 lakhs admitted the 20 lakhs paid in April 2023 cannot be admitted as the same is paid by Sunita and not Kalva Suhakar. There is a cash deposit of 20 likahs just before transfer to loan	kalvisudhakartdr@gmail.com	AAUPK1278F	3-1-73/2, Kodangal Road, Indira Chowk, Ranga Reddy, Tandur - 501141	1.24%
13	16-Jun-23	Vamsi Logistics (Vamsi Krishna Gullanalli)		Unsecured loan	1,00,00,000.00		1,00,00,000.00	0.00	1,00,00,000.00	0.00	Admitted	No Loan Agreement / no payment proof is provided. Ledger account copy is provided.	No Loan agreement found to be verified	Rs 50 Lkahs is shown as Unsecured loan in Audited Fin as on 31.03.2022 but, there is no loan agreement and we have admitted Operational Claim as per books, hence we	vamsilogistics@gmail.com	ALKPG9166A	Plot No. A-7/B, Road No. 6, Film Nagar, Phase-2, Hyderabad, Telangana - 500096	0.00%
		Avadhanula Sree Rama Chandra Murthy HUF / Avadhanula Sree Rama Chandra Murthy IND	Unsecured Financial Creditor	Unsecured loan	87,72,000.00	46,78,400.00	1,34,50,400.00	55,00,000.00	79,50,400.00	0.00	Admitted		No Loan agreement found only promissory note and Bank statement Cannot be admitted no base available		asr.murthy27@gmail.com	AADHA6003L '335450865845	H. No: 43/92, NR Peta, Kurnool, Andhra Pradesh, 518004	0.83%
15	17-Jun-23	Srikanth Chandika	Unsecured Financial Creditor	Unsecured loan	35,00,000.00	53,90,000.00	88,90,000.00	35,00,000.00	53,90,000.00	0.00	Admitted	Due to limitation period. Loan agreement and amounts paid are in 2017	per annum interest. No agreement for renewal	As per Loan agreement and balance in Audited Financials baisc amount to be admitted	srikanthchandika@vahoo.com	AEOPC3459F		0.53%
16	17-Jun-23	Kakumanu Josephine	Unsecured Financial Creditor	Unsecured loan	47,07,000.00	38,45,619.00	85,52,619.00	0.00	85,52,619.00	0.00	Rejected	Due to limitation period. No loan agreement and amounts paid are in 2018	There is no loan agreement but promissory note and bank statements as per bank statement loan is given in 2018 beyond limitation period so cannot be admitted	Loan fully repaid by Nadhi and ther eis no baalnce as per books and audited financials hence rejected	kakumanujosephine@gmail.com	ACTPK0585D	50/760-A 115-SF-206, Gayathri Estate, Near Satya Narayana Temple, Gayathri Towers, Kurnool, Kurnool KNL _ Camp B, Andhra Pradesh - 518002	0.00%
17	17-Jun-23	Nidugurthy Uday Shashi	Unsecured Financial Creditor	Unsecured loan	83,92,900.00	33,65,997.00	1,17,58,897.00	48,92,900.00	68,65,997.00	0.00	Admitted	In the amount claimed section, Amount is written as 83,92,900 • interest. Whereas, interest amount is not separately mentioned anywhere else.	Loan agreement between Nadhi & 2 people, Shayamal Motors and its propriteor Nidugurthy Uday Shahshi, as per loan agreement Rs 83.92 lakhs lakhs is the principal amount givne by Nidu Uday and interest not mentioned in the agreement	Amount admitted as per Audited Financials as on 31.03.2022	nudayshashi22@gmail.com	AJVPN7982J	H. No: 11-1-1205/1/A, Habeeb Nagar, Nampally, Hyderabad - 500001	0.73%
18	16-Jun-23	Pankaj Kumar Agarwal	Unsecured Financial Creditor	Unsecured loan	66,00,000.00	0.00	66,00,000.00	66,00,000.00	-	0.00	Admitted	Loan agreemnt is dated 26th April 2022 wheras amount of 66,00,000 is disbursed on 12th April ₹ 20 lakhs and 26th April 46 lakhs. Same agreement with Kalva Akhil and Kalva Sudhakar.	As per Loan agreement and bank statement verified only Rs 54 lahs is paid by Pankaj Kumr as per Bank statement and loan agreement dated 26.04.2023 The amount claimed as per loan agreement dated 17.12.2020 there is no mention of Pankaj Kumar	As per Loan agrement fund is received in April 2023 and as per Bank statement also amount is received hence fully admitted	pankaica@rediffmail.com	ABAPA5793P	S-3-983, Flat No. 104, Surabhi Samatha Apartment, Mouzamzahi Market, Seena Bakery Lane, Hyderabad - 500012.	0.99%
19	16-Jun-23	Dr. B Sampath Kumar		Unsecured loan	64,00,000.00	0.00	64,00,000.00	64,00,000.00		0.00	Admitted	₹ 10 lakhs on 14- Dec-2021, no payment proof has been given and ₹ 54 lakhs joint loan agreement with Kalva Akhili, Sudhakar and etc.	As per Loan agreement and bank statement verified only Rs. 54 lakhs is paid by Pankaj Kumar as per Bank statement and loan agreement dated 26.04.2023 The amount claimed as per loan agreement dated 17.12.2020 there is no mention of Pankaj Kumar	As per Audited financalis 31.03.2022 Rs 10 lakhs balance is matching and Rs 54 lakhs received in April 2023 in our books hence fully admitted.	dr.sampathkumar1967@gmail.com	AGLP87670C	2-2-285, Shanthi Nagar, Tandur, Rangareddy, Tandur, 501141	0.96%
20	14-Jun-23	Mukku Hara Gopal		Unsecured loan	28,50,000.00	24,80,316.00	53,30,316.00	14,50,101.00	38,80,215.00	0.00	Admitted	Joint Agreement	It's a Joint agreement between 7 people, as per Bank Statement only Rs 28.50 Lakhs has been given by Mukku Hara Gopal	Admitted as per Audited Financials as on 31.03.2022	mharagopal@gmail.com	281369682950	Plot No. 14, Phase I, Madhura Nagar Colony, Nizampet, Hyderabad - 500090	0.22%
21	17-Jun-23	Tippaluru Sirisha		Unsecured loan	7,20,000.00	44,80,390.00	52,00,390.00	13,07,250.00	38,93,140.00	0.00	Rejected	Due to Limitation Period and no loan agreement	As per bank statement an dworking Rs 20 lakhs loan givne and 12.80 lkahs recovered so balance prinicpla is 7.20 lakhs remaining is interest claimed but only promissory note givne no agreement	Admitted as per Audited Financials	tippalurusirisha@gmail.com	AFVPT1143B	1/318, Reddy Palli, Anantapur, Andhra Pradesh - 515701	0.20%
22	14-Jun-23	Allam Sumanth Reddy		Unsecured loan	36,00,000.00	13,19,422.00	49,19,422.00	36,00,000.00	13,19,422.00	0.00	Admitted		It's a Joint agreement between 7 people, as per Bank Statement only Rs 36 Lakhs is paid by Allam Sumanth Reddy	Admitted as per Audited Financials as on 31.03.2022	pal@gmail.com, "a.sumanthreddy@gmail.co	om" 212056630084	Plot No. 19, Shanthi Nagar, Opp. Dolpfine Appt, Madinaguda, Hyderabad - 500050	0.54%
23	17-Jun-23	Shyamala Motors (Nidugurthy Uday Shashi)	Unsecured Financial Creditor	Unsecured loan	47,00,000.00	19,99,496.00	66,99,496.00	37,51,000.00	29,48,496.00	0.00	Admitted	In the amount claimed section, Amount is written as 47,00,000 + interest. Whereas, interest amount is not separately mentioned anywhere else.	Uday Shahshi, as per loan agreement Rs 47 lakhs is the prinicipal amount givne by Shyamala Motors interest not mentioned in the agreement	Amount admitted as per Audited Financials as on 31.03.2022 no intrest booked	shyamalamotors@gmail.com	AJVPN7982J	H. No: 11-1-1205/1/A, Habeeb Nagar, Nampally, Hyderabad - 500001	0.56%
24	16-Jun-23	P Shiva Kumar		Unsecured loan	44,00,000.00		44,00,000.00	0.00	44,00,000.00	0.00	Admitted		JA's per Coan agreement and coans statement verified only Rs 20 laths is paid by 9 Siva Kumar as per Bank statement and loan agreement dated 26.04.2023 2) The amount claimed as per loan agreement dated 17.12.2020 there is no mention of 9 Siva Kumar but there is no name appearing in the agreement.	Rejected and recovery notice of Rs 19,47,000/- to be issued.	shinabturish Bamail.com	CLAPP6252Q	8-14-60/HIV/167-WP, Street No. 4, Hanuman Nagar Colony, Beside CS, Bakery Lane, Meerpet, Rangareddy, Telangana - 500097	0.00%
25	16-Jun-23	Sai Hitech Consultancy		Unsecured loan	22,08,000.00	21,66,489.60	43,74,489.60	22,08,000.00	21,66,489.60	0.00	Admitted	Due to limitation of time	As per loan agreement Loan is given on 28.03.2017 Rs 23 lakhs and out of 92 k is returend. The loan tenure is revised vide agrrement dated 07.04.2020	Amount admitted as per Audited Financials as on 31.03.2022 no intrest booked	<u>Sialanderreddy@gmail.com</u>	ABLFS8666G	H. No: 2-3-784, Flat No. 401, Vijaya Sai Shiva Residency, Road No. 1, Ganesh Nagar, Nagol, RR District, TS - 500068	0.33%

26	15-Jun-23	K P Constructions	Unsecured loan	25,00,000.00	13,64,000.00	38,64,000.00	25,00,000.00	13,64,000.00	0.00	Admitted		As per loan agremeent amount is givena nd repayment is asio done for 25 Lakhs	As per Audited Financials 31.03.2022 the balance is zero , bt books has balance and as per bank statement 25 lakhs repaid and 25 lakhs pending in 2021-22 algusted against NCG maix enterprises hence the balance is zero in audited financials. Hence only balance 25 lakhs admitted and no interest considered.	muraharireddy.n@gmail.com	AASPN3		Io: 39-93/1, Bandaru Nagar, Wanaparthy, Inagana - 509103	0.38%
27	17-Jun-23	Narasa Reddy Mukku	Unsecured loan	10,00,000.00	20,37,284.00	30,37,284.00	4,00,000.00	26,37,284.00	0.00	Rejected	Due to limitation period	As per loan agreement dated 14.02.2019 loan given is Rs 10 lakhs, no interest calculation provided	As per Audited Financials balance o/s is 4 lacs a son 31.03.2022 hence admitted the same.	mnreddy.btech@gmail.com	8744210)39079 Paly Mar	F-2, SVS Anandha Nilayam, Yerranya ra Road, Opp. Heritage Fresh Super rket, Ramamurthy Nagar, Bengaluru, ntaka - 560016	0.06%
28	14-Jun-23	Anitha Kommareddy	Unsecured loan	16,00,000.00	11,10,112.00	27,10,112.00	0.00	27,10,112.00	0.00	Admitted	Joint Agreement with Haragopal Mukku and Others	It's a Joint agreement between 7 people, as per Bank Statement only Rs 16 Lakhs is paid by Anitha Kommareddy	No Due as per Audited Financials as on 31.03.2022 and the amount received in bank account is not in name of Anitha Reddy	opal@gmail.com, "k.anithareddy@gma	ail.com" 8230847		No. 19, Shanthi Nagar, Opp. Dolpfine t, Madinaguda, Hyderabad - 500050	0.00%
29	15-Jun-23	Rohan Chandra Jewellers (Kalakonda Rohan Chandra)	Unsecured loan	10,00,000.00	7,27,200.00	17,27,200.00	10,00,000.00	7,27,200.00	0.00	Admitted		As per Loan agreement loan givne Rs 45 lakhs and repaid Rs 35 lakhs balance due is Rs 10 lakh:		rohanchandrarc@gmail.com	BEDPCO		Io: 42-276, New Gunj, Ward No. 23, naparthy, 509103	0.15%
30	14-Jun-23	Poornima Konagalla	Unsecured loan	10,00,000.00	6,78,136.00	16,78,136.00	9,60,000.00	7,18,136.00	0.00	Admitted	Joint Agreement with Haragopal Mukku and Others	It's a Joint agreement between 7 people, as per Bank Statement only Rs 10 Lakhs is paid by Poornima Konagalla	Admitted as per Audited Financials as on 31.03.2022 (Rs 40000 paid back as per bank statement and books)	igopal@gmail.com, "knaveen16@gmail	l.com" 3580656		No. 14, Phase I, Madhura Nagar Colony, ampet, Hyderabad - 500090	0.14%
31	14-Jun-23	Mukku Koti Reddy	Unsecured loan	10,00,000.00	6,78,136.00	16,78,136.00	10,00,000.00	6,78,136.00	0.00	Admitted	Joint Agreement with Haragopal Mukku and Others	It's a Joint agreement between 7 people, as per Bank Statement only Rs 10 Lakhs is paid by Mukku Koti Reddy	Admitted as per Audited Financials as on 31.03.2022	agopal@gmail.com, koti.mukku@gmai	1.com 7605278		No. 15, Phase I, Madhura Nagar Colony, ampet, Hyderabad - 500090	0.15%
32	17-Jun-23	Vijaya Bhaskar Reddy Kandula	Unsecured loan	10,00,000.00	2,13,800.00	12,13,800.00	9,00,000.00	3,13,800.00	0.00	Admitted		As per loan agreement loan given is Rs 10 lakhs and agreement is of 2022	As per loan agreeemnt 10 lakhs received but there is repayment of 1 lakhs to Bhaskar Redd hence balance as per books is 9 lakhs admitted	baski kandula@yahoo.com	2825689		a 181, Hi-Rise Avenues, Near Surya Global ool, Bachupally, Hyderabad - 500090	0.14%
33	14-Jun-23	Kesari Lakshmi Prasuna	Unsecured loan	7,00,000.00	4,85,674.00	11,85,674.00	0.00	11,85,674.00	0.00	Admitted	Joint Agreement with Haragopal Mukku and Others	It's a Joint agreement between 7 people, as per Bank Statement only Rs 7 Lakhs is paid by Kesari Lakshmi Prasuna	No Due as per Audited Financials as on 31.03.2022. Hence rejeceted	mharagopal@gmail.com	3495593		: No. 20, Phase I, Madhura Nagar Colony, ampet, Hyderabad - 500090	0.00%
34	14-Jun-23	Mukku Siva Prasad	Unsecured loan	5,00,000.00	3,46,910.00	8,46,910.00	5,00,000.00	3,46,910.00	0.00	Admitted		It's a Joint agreement between 7 people, as per Bank Statement only Rs 5 Lakhs is paid by Mukku Siva Prasad	Admitted as per Audited Financials as on 31.03.2022	mharagopal@gmail.com	4970866		No. 18, Phase I, Madhura Nagar Colony, ampet, Hyderabad - 500090	0.08%
35	03-Aug-23	Lakshmi Priya Balaji	ICD	50,00,000.00	20,00,000.00	70,00,000.00	46,43,333.00	23,56,667.00	0.00	Rejected	Limitation	As per loan agreement of 2019 Rs 50 lkahs given tenure of agreemnt was 1 year aftre that no reneweal and no calculatio of interest or any recovery letters or notices	IT return submitted and Computation shows Interest from Nadhi bio as income and Salary income, so admitted as per Audited financials as on 31 03 2022	<u>balajisree25@gmail.com</u>				0.70%
36	18-Aug-23	Toshniwal Minerals Private Limited	Supply of Raw Materials converted to loan	1,86,60,000.00		1,86,60,000.00	0.00	1,86,60,000.00	0.00	Admitted		Balance in supply of raw materials in 2019	No formal agreement as per books only operational creditor hence claim admitted as operational Creditor	toshniwalcoal@gmail.com	AAFCT9		27/1/D, Gaganpahad, Rajendra Nagar , RR District, Telangana, 501323	0.00%
37	28-Sep-23	Nandigam Harinath		20,00,000.00	11,46,067.00	31,46,067.00	15,00,000.00	16,46,067.00	0.00	Admitted		As per Bank Statement Rs 65 lacs given as loan and recovery of 50 lakhs done so only Rs 15 lakh: is pending no loan agreement only promissory notes provided		nandigam b@vahoo.co.in	8144651		3, Subbarayudu gudi veedi, Unagattla, st Godavari, AP, 534342	0.23%
38	27-Sep-23	Kumara Swamy		9,70,000.00	7,37,200.00	17,07,200.00	0.00	17,07,200.00	0.00			To be verified	No loan agreement found, no ledger balance in books or audited financials hence rejected	endrulapavan@gmail.com				0.00%
39	27-Jul-23	Miriyala Ramanarsimha Reddy		4,85,000.00	3,78,300.00	8,63,300.00	0.00	8,63,300.00	0.00			To be verified	No loan agreement found, no ledger balance in books or audited financials hence rejected	ramanarsimhar@gmail.com				0.00%
40	19-06-2023	Madhu Kishore Gorantha		2,05,84,239		2,05,84,239.00		2,05,84,239.00	0.00		Wrong claim form submitted no supporting or mail id for communication provided		Nod etails found in books or audited financials no ledger found hence to be rejected					0.00%